NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.11/ BB/ 2017	-	Hearing	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.	

SL. NO.	NAME (IN CAPITAL) 12 & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Abhishih. P. N 9980606027	LAN Square	M. N. Al.

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. He has filed additional statement of objections. Heard both the counsels in part. At this stage Tribunal directs that both the parties should be present on next hearing and if there is possibility of compromise they can be satisfied to explore. For hearing list it on 14/09/2017.

MEMBER(J)

MEMBER(T)